

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/120(CHE)/2021
IN
PETITION NUMBER : IBA/881/2019
NAME OF THE PETITIONER : N Sivachalum (RP) M/s CAV Cotton Mills Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 33(2) of IBC, 2016

ORDER

Learned Counsel Mr. V. Manivannan for the Applicant/RP is present.

Learned Counsel Mr. F. B. Benjamin George for the erstwhile Board of
Directors is present.

Learned Counsel for the Respondent states that erstwhile Board of Directors
have moved an application before the Hon'ble NCLAT for adjudication and the
same is pending on the file of Hon'ble NCLAT.

The Ld. Counsel for the Applicant seeks time to file Form H.

List the matter on **22.04.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)